GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 2466 TO BE ANSWERED ON 08.07.2019

SOCIAL SECURITY PROVIDED BY EPFO

†2466. SHRI VISHNU DAYAL RAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether a large number of workers employed in private sector are not getting the benefits of social security provided by Employees' Provident Fund Organisation (EPFO);
- (b)if so, the details thereof; and
- (c)whether any Employee enrolment campaigns have been launched to provide social security under EPFO to workers working in the private sector?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): As per Section 1(3) of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952, the Act is applicable:
 - i. to every establishment, which is a factory engaged in any industry specified in Schedule-I to the Act in which twenty or more persons are employed; and
 - ii. to any other establishment employing twenty or more persons or class of such establishments which the Central Government notifies in the Official Gazette.
- (b): The details regarding number of workers employed in private sector who are not getting the benefits of social security provided by Employees' Provident Fund Organisation (EPFO) are not maintained Centrally.
- (c): In order to augment extension of social security benefits to workers, an Employees' Enrollment Campaign was launched by EPFO for the period from 01.01.2017 to 30.06.2017.
